

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 716
ANSWERED ON 1ST MARCH, 2016

PRODUCTION OF PICKLES

716. SHRIMATI MAUSAM NOOR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of schemes and programmes launched for promoting homemade pickles and self-help groups initiatives for making pickles:
- (b) whether any women self-help group has approached the Government seeking support for such initiatives; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a): For the development of food processing sector in the country, Ministry of Food processing industries had been implementing a Scheme namely Scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries up to 31.03.2012 which was subsumed in the Centrally sponsored Scheme(CSS)-National Mission on Food Processing (NMFP) with effect from 01.04.2012 till 31.03.2015. Thereafter, the said scheme got delinked from Government of India's assistance and it was left to the State Governments to decide on its continuance from their increased resource as per recommendation of 14th Finance Commission. However, in case of UT Governments, the above CSS-NMFP Scheme is still in operation.

Financial assistance was provided in the form of Grant- in- aid to various eligible groups including Self-Help-Groups (SHGs) in sectors like Fruits And Vegetables, milk/meat/poultry/fish products, rice/flour/purse/oil milling and such others agri-horti sectors including food flavours, colours, oleoresins, spices, coconut, mushrooms, wines & hops and other eligible food processing sectors for the purpose of doing the processing/ value addition / shelf life enhancement. All pickle processing units were covered under the scheme in Fruits & Vegetables segment. The details of eligible financial assistance to food processing units under the scheme is given in the **Annexure-I**.

(b) & (c): Under the above scheme, Ministry of Food Processing Industries has released Grant – in – aid to the eligible organization as per the scheme which include SHG's/PSUs/Joint

Ventures/ NGOs/ Cooperatives/Private Sectors in the Food processing sector for setting up / Technology Upgradation / Expansion of Food Processing units in the Country. Woman Self Help Groups were also eligible under the Self Help Group (SHGs) category. The details of Grant-in-aid released to the Food Processing units including Fruits and Vegetables units during the period from 2012-13 to 2015-16 under the committed liabilities of Technology Upgradation Scheme is given at **Annexure-II** and under CSS-NMFP is at **Annexure III**.

ANNEXURE REFERRED TO IN THE REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 716 FOR 1ST MARCH, 2016 REGARDING PRODUCTION OF PICKLES

Detail of eligible financial assistance under Scheme for Technology Upgradation/Establishment/Modernization of Food Processing Industries and CSS-National Mission on Food Processing

S. No.	Scheme	Grant-in-aid		
		General Areas	Difficult areas including Northeast areas, Sikkim and Hilly areas like J&K, H.P., Uttarakhand & ITDP areas	Maximum limit of Grant-in-aid
1	Technology Up-gradation/ Establishment/ Modernization of FPIs (Cost of Plant & Machinery & Technical Civil Works) of 11 th Plan committed liabilities	25%	33.33%	Rs.7 5 lakhs (for difficult areas)
				Rs.50 lakhs (for others)
2.	TUS as per CSS-NMFP National Mission on Food Processing (NMFP) during 12 th Plan	25%	33.33 %	Rs. 50 Lakh (General areas)
			50%	
				Rs. 75 Lakh for difficult and ITDP areas)
				Rs. 100 Lakh for North Eastern states including Sikkim

ANNEXURE REFERRED TO IN THE REPLY TO PART (b) AND (c) OF LOK SABHA UNSTARRED QUESTION NO. 716 FOR 1ST MARCH, 2016 REGARDING PRODUCTION OF PICKLES

State wise Sanctioned cases under Scheme of Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries

S.No.	State	2012-13		2013-14		2014-15		2015-16	
		Nos.	Amount[in Cr.]	Nos.	Amount[in Cr.]	Nos.	Amount[in Cr.]	Nos.	Amount[in Cr.]
1	ANDHRA PRADESH	225	43.45	145	29.40	144	25.85	38	7.05
2	ASSAM	18	3.76	10	2.14	2	0.40	2	0.36
3	BIHAR	2	0.36	2	0.27	6	0.72	3	0.59
4	CHANDIGARH	0	0.00	2	0.33	1	0.08	0	0.00
5	CHHATTISGARH	149	17.54	68	8.01	57	6.91	22	2.48
6	DAMAN & DIU	0	0.00	0	0.00	1	0.25	1	0.25
7	DELHI	2	0.50	6	1.18	2	0.50	1	0.25
8	GOA	1	0.19	5	0.93	6	1.05	1	0.07
9	GUJARAT	52	8.34	80	14.31	70	11.75	54	9.86
10	HARYANA	88	11.58	34	5.66	27	5.12	27	5.70
11	HIMACHAL PRADESH	5	1.33	10	2.60	11	2.52	9	2.19
12	JAMMU AND KASHMIR	2	0.16	3	0.55	3	0.48	9	2.22
13	JHARKHAND	6	1.24	2	0.38	5	1.18	3	0.67
14	KARNATAKA	78	12.19	68	8.40	74	10.84	47	7.39
15	KERALA	14	2.44	43	7.40	21	3.55	18	2.54
16	MADHYA PRADESH	31	4.27	30	4.05	23	3.57	17	3.25
17	MAHARASHTRA	136	18.35	171	24.17	144	21.01	98	14.90
18	MANIPUR	21	4.67	36	7.93	0	0.00	0	0.00
19	MEGHALAYA	1	0.05	3	0.72	1	0.38	0	0.00
20	NAGALAND	2	0.14	1	0.08	0	0.00	0	0.00
21	ODISHA	15	2.59	5	0.73	14	2.59	7	1.19
22	PONDICHERY	6	1.50	1	0.25	0	0.00	0	0.00
23	PUNJAB	231	24.45	83	9.49	42	4.68	27	3.64
24	RAJASTHAN	44	6.71	50	5.45	76	12.42	81	14.98
25	TAMIL NADU	46	7.23	58	9.97	62	11.69	28	6.17
26	UTTAR PRADESH	38	5.97	59	10.58	64	10.96	33	6.31
27	UTTARAKHAND	7	1.72	7	2.25	6	1.56	4	0.96
28	WEST BENGAL	6	1.39	18	3.90	27	4.67	17	4.09
Total		1226	182.12	1000	161.13	889	144.73	547	97.11

Report as on : Thursday, February 25, 2016

Sl. No.	State Name	2012-13			2013-14			2014-15		
		No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released	No. of Sanctioned Projects	Amount Sanctioned	Amount Released
20	MADHYA PRADESH	20	6.26	5.83	23	8.56	7.96	0	0	0
21	MAHARASHTRA	58	19.75	17.89	27	8.29	4.14	4	1.07	0.54
22	MANIPUR	37	2.08	1.11	0	0	0	0	0	0
23	MEGHALAYA	3	0.35	0.35	9	2.24	0.52	1	0.30	0.15
24	MIZORAM	2	0.35	0.35	2	0.40	0.15	7	1.16	0.69
25	NAGALAND	7	0.89	0.89	0	0	0	0	0	0
26	ODISHA	11	4.50	4.35	12	4.64	4.26	9	2.33	1.83
27	PUDUCHERRY	3	1.41	1.41	0	0	0	0	0	0
28	PUNJAB	3	1.27	0.99	5	0.89	0.56	1	0.50	0.50
29	RAJASTHAN	9	3.23	2.73	39	14.17	14.17	31	11.91	11.91
30	SIKKIM	0	0	0	0	0	0	1	1.00	0.20
31	TAMIL NADU	5	1.75	0.87	0	0	0	0	0	0
32	TELANGANA	3	1.00	0.25	0	0	0	0	0	0
33	TRIPURA	1	0.75	0.75	1	0.99	0.99	1	1.00	0.50
34	UTTAR PRADESH	39	15.13	12.71	7	0.61	0	0	0	0
35	UTTARAKHAND	4	1.35	0.12	1	0.75	0.75	0	0	0
36	WEST BENGAL	10	3.95	3.95	36	16.26	12.71	21	9.57	2.48
	Total:	362	117.54	100.35	255	87.97	66.34	127	47.16	27.94

(Source: Data entered by State / UT Governments in NMFP MIS portal)